

Government of India /State
Department of -----

Form GST PMT -4
(See Rule ----)

Challan For Deposit of Goods and Services Tax

CPIN	<<Auto Generated after submission of information>>	Date <<Current date>>	Challan Expiry Date --
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GSTIN	<<Filled in/Auto populated>>
Name	<<Auto Populated>>
Address	<<Auto Populated>>

Email address	<<Auto Populated>>
Mobile No.	<<Auto Populated>>

Details of Deposit		Minor Head					
Government	Major Head	Tax	Interest	Penalty	Fee	Others	Total
Government of India	CGST						
	IGST						
	Sub-Total						
State (Name)	SGST						
Total Challan Amount							
Total Amount in words							

Mode of Payment (relevant Portion to become active when selected)

e-Payment
 (This will include all modes of e-payment such as CC/DC and net banking. Taxpayer will choose one of this)

Over the Counter (OTC)
 Bank (Where cash or instrument is proposed to be deposited)
Details of Instrument
 Cash Cheque Demand Draft

<input type="checkbox"/> NEFT/RTGS	
Remitting Bank	
Name of the beneficiary account (Description' GST payment? to be auto Populated)	To be auto-populated
Name and Code of Beneficiary Bank (RBI and its code)	To be auto-populated
Beneficiary Account Number (RBI Account Number)	To be auto-populated

Note: Charges to be over and above the amount intend to be deposited.

Paid Challan Information	
GSTIN	
Taxpayer Name	
Name of Bank	
Amount	
Bank Reference No. (BRN)/UTR	
CIN	
Payment Date	
Bank Ack. No. (For Cheque / DD deposited at Bank's counter)	

Note - UTR stands for Unique Transaction Number for NeFT / RTGS payment.